

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CP-16/170/ND/2017

IN THE MATTER OF:

Piping Energy Products (P) Ltd.

.. PETITIONER

SECTION :

Under Section 441 (96)

Order delivered on 02.11.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : -

For the Respondents : -

ORDER

None appears for the petitioner. However, from the records, it is seen that a letter for adjournment has already been filed with the Registry which is placed before this Tribunal.

Taking into consideration the above, this matter is adjourned to 13.11.2017.

— S/1 —
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
02.11.2017